RAJYA SABHA

Wednesday, 9th May 1956

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

MONUMENTS IN JAMMU AND KASHMIR

•167. DR. RAGHUBIR SINH: Will the Minister for EDUCATION be pleased to state:

(a) whether any ancient and historical monuments situated in the State of Jammu and Kashmir have been taken over by the Department of Archaeology of the Government of India; and

(b) if so, which are these monuments and on what terms these have been taken over?

THE DEPUTY MINISTER FOR EDUCATION (DR. MONO MOHAN DAS): (a) No, Sir.

(b) Does not arise.

DR. RAGHUBIR SINH: I would like to know whether the hon. Minister denies that Mr. T. N. Ramachandran, Joint Director-General of Archaeology, has proceeded to Kashmir for this very purpose?

DR. MONO MOHAN DAS: What I mean is that these monuments have not yet been taken over, but I do not say that they are not going to be taken over in the near future.

DR. RAGHUBIR SINH: I want to know whether Mr. Ramachandran has or has not gone there for this purpose. I want a specific answer to this question.

DR. MONO MOHAN DAS: What connection has that question with this question, Sir?

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DR. RAGHUBIR SINH: The fact is this: I asked whether these monuments have been taken over and he replied that they have not yet been taken over, and now I would like to know whether they are going to be taken over or not.

to Questions

DR. MONO MOHAN DAS: I have said that they have not yet been taken over by the Central Government, but I do not say that they are not going to be taken over in the near future.

MR. CHAIRMAN: What he wants to know is whether they are going to be taken over or not.

DR. MONO MOHAN DAS: They are in the process of being taken over.

DR. RAGHUBIR SINH: I would like to know whether the hon. Deputy Minister has got a list of the monuments that are going to be taken over.

DR. MONO MOHAN DAS: Yes, Sir. I have got a list of 41 such monuments and archaeological sites.

MR. CHAIRMAN: You need not read the long list.

*168 to *171. [For answers, vide cols. 1659-66.]

OFFICERS REQUIRED FOR GOVERNMENT

*172. SHRI M. GOVINDA REDDY: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether Government's requirements in the matter of Class I and Class II Officers have finally been determined;

(b) if so, in what manner; and

(c) how it is proposed to make recruitment of such officers *to* cover the shortage, if any, in any category?

THE MINISTER TN THE MINISTRY OP HOME AFFAIRS (SHRI B. N. DATAR): (a) Presumably the hon. Member is referring to the additional requirements of officers in Class I and Class II in the context of the Second Five Year Plan. These requirements are being worked out by the Planning Commission and the various administrative Ministries and will be finalised as soon as possible.

(b) The requirements would be related to the category and number of additional posts required for implementation of the various deve lopmental schemes.

(c) Recruitment would be made in accordance with the normal rules and through the Union Public Service Commission when necessary.

SHRI M. GOVINDA REDDY: May I know whether the emergency recruitment is not concerned with this?

SHRI B. N. DATAR: The emergency recruitment" relates to the I.A.S., which is an all-India Service. The hon. Member's question relates to the Central Services.

SHRI M. GOVINDA REDDY: Since the draft of the second Five Year Plan is ready, may I know whether the assessment of the final requirements -has been done?

SHRI B. N. DATAR: The assessment is being finalised.

SHRI H. C. DASAPPA: Is there not a percentage fixed for promotion from Class II to Class I?

SHRI B. N. DATAR: There is a percentage fixed.

SHRI H. C. DASAPPA: May I know the percentage?

SHRI B. N. DATAR: It depends on •pe numbers required every year.

SHRI H. C. DASAPPA: Is it not desirable that there should be more of promotions from Class II to Class I rather than direct recruitment to Class I?

SHRI B. N. DATAR: Both the processes are followed. Sometimes people are taken into Class I by promotion, and sometimes by direct recruitment, as direct recruitment brings in a fresh element.

SHRI MAHESWAR NAIK: May I know whether any percentage is reserved for people belonging to the scheduled castes and scheduled tribes in this process?

SHRI B. N. DATAR: In respect of direct recruitment, a precentage is fixed and that is followed.

SURVEY OF PRIMARY AND SECONDARY EDUCATION

◆173. SHRI M. GOVINDA REDDY: Will the Minister for EDUCATION be pleased to state:

(a) whether it is proposed to conduct a survey of the Primary and Secondary Education in the country;

(b) if so, what is the object of such a survey; and

(c) what is the arrangement proposed for the purpose?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI):

(a), (b) and (c). A statement is laid on the Table of the House.

STATEMENT

The object and arrangements proposed for a survey of Primary and Secondary Education

(a) Yes.

(b) The object of the survey ls to ascertain:

(i) Number and population of cities, towns and villages already